

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

42

C.P No. 1159/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: Hyper Synthetics Pvt.Ltd.  
V/s.  
Cinnic Fashion (I) Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Adv. Roopam R. Jainwal	AOR	
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ORDER

CP No.1159/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 13.7.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR  
Member (Judicial)